

of setting up of a naval academy at Ropar to motivate the youths to join the naval services; and

(b) if so, what sort of assistance Government proposes to provide to the State for the purpose?

THE MINISTER OF DEFENCE (SHRI A.K. ANTONY) : (a) No.

(b) Does not arise.

Maintenance of roads by BRO in HP

2839. SHRI P. BHATTACHARYA : Will the Minister of DEFENCE be pleased to state:

(a) whether Government will hand over the maintenance works of roads to the Border Roads Organisation (BRO) to take special care for roads in Shimla District from Shimla to Dodrakwar and Rohru to Keylong in Kinnaur District which is near to China Border for the development of the area; and

(b) if not, the reasons therefor?

THE MINISTER OF DEFENCE (SHRI A.K. ANTONY) : (a) and (b) No, Sir. The roads Shimla to Dodrakwar and Rohru to Keylong in Kinnaur District are not NHs.

Court Cases filed by Employees of BRO

2840. SHRI RAM KRIPAL YADAV : Will the Minister of DEFENCE be pleased to state:

(a) the details of court cases filed by employees between 1996-2009 for granting entry level pay scale ₹ 5000-8000 to diploma engineers and writ petition-wise details of expenditure incurred by Border Roads Organisation (BRO) to counter the cases; and

(b) what is the amount of arrears between 1 January, 1996 to 31 December, 2005 which has not been paid to them?

THE MINISTER OF DEFENCE (SHRI A.K. ANTONY) : (a) Details are given in Statement (*See below*).

(b) No arrears were due to them between 1.1.1996 to 31.12.2005.

Statement

The Details of Court Cases filed by Employees between 1996-2009 for enhanced pay scale to Diploma holders

Sl. No.	Title of the case	Name of the Court	Writ Petition wise details of expenditure incurred by BRO to counter the case (in Rs.)	Remarks
1.	CWP No.2279/2001 filed by BR2 Ram Kishan Ram vs UOI & Others	High Court of Rajasthan at Jodhpur	3,460.00	Case is pending
2.	SB CWP No. 1660/2001 filed by BR2 Tomy P Joseph Vs UOI & Others	High Court of Rajasthan at Jodhpur	5,610.00	Case is pending
3.	SB CWP No. 1792/2001 filed by BR2 Pradeep Kumar Vs UOI & Others	High Court of Rajasthan at Jodhpur	9,085.00	WP dismissed
4.	SB CWP No.1793/2001 filed by BR2 Santosh Kumar PM Vs UOI & Others	High Court of Rajasthan at Jodhpur	6,685.00	WP dismissed.
5.	CWP No.3089/2001 filed by BR2 Chandra Kumar Vs UOI	High Court of Rajasthan at Jodhpur	9,735.00	WP dismissed.
6.	CWP No. 1791/2001 filed by BRI KP Gopalakrishnan Vs UOI & Others	High Court of Rajasthan at Jodhpur	6,780.00	WP dismissed.
7.	WP No.451/2001 filed by BR2 Ashok Kumar & Others Vs UOI & Others	Gauhati High Court (Imphal Bench)	3,000.00	Case closed vide order dated 2nd November, 2006.
8.	WP No.3152/2007 filed by EM2 Devendra Pratap Singh Vs UOI	Allahabad High Court (Lucknow Bench)	7,870.00	Case is pending.
9.	WP No. 10758/2008 filed by BR2 C Chandra Kumar Vs UOI & Others	High Court of Madras (Madurai Bench)	33,200.00	Writ Appeal No.14004/2011 filed by UOI is pending.
10.	CWP No.293/2008 filed by BRI Bala Ravi CP & Others Vs UOI & Others	Gauhati High Court	3,240.00	Case is pending.